

HIGH COURT OF TRIPURA
AGARTALA

NoF.40(1)-HCT/Judl/Roster/2020/ 3323

3rd June, 2020

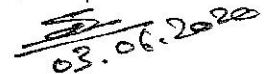
NOTIFICATION

Hon'ble the Chief Justice has been pleased to constitute the following Special Division Benches: one comprising of Hon'ble the Chief Justice and Hon'ble Mr. Justice A. Lodh; and other comprising of Hon'ble Mr. Justice S. Talapatra & Hon'ble Mr. Justice S. G. Chattopadhyay during the period from **08.06.2020 to 19.06.2020 (cancelled Summer Vacation)**.

During the aforesaid period Their Lordships will also sit in their respective Single Benches after rising of the Division Bench to take up the fixed Single Bench matter(s) as well as urgent matters, if any.

Daily Cause Lists for the period from **08.06.2020 to 19.06.2020** are being published today.

By order,


03.06.2020

(V. PANDEY)

REGISTRAR (JUDICIAL)

NoF.40(1)-HCT/Judl/Roster/2020/ 3324-51

3rd June, 2020

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;

04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Secretary, High Court Bar Association, Agartala;
07. The Secretary, Tripura Bar Association, Agartala;
08. The Chairman, Bar Council of Tripura, Agartala;
09. The Assistant Solicitor General of India, Govt. of India, Agartala;
10. The Public Prosecutor, High Court of Tripura, Agartala;
11. The Govt. Advocate, High Court of Tripura, Agartala;
12. The Registrar (Vigilance), High Court of Tripura, Agartala;
13. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
14. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
15. The Joint Registrar, High Court of Tripura, Agartala;
16. All the Deputy Registrars, High Court of Tripura, Agartala;
17. The Chief Librarian, High Court of Tripura, Agartala;
18. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
19. All the Assistant Registrars, High Court of Tripura, Agartala;
20. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
21. All the Superintendents, High Court of Tripura, Agartala;
22. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
23. The Court Master(s), High Court of Tripura, Agartala;
24. The Bench Clerk(s), High Court of Tripura, Agartala;
25. All the Bench Sections, High Court of Tripura, Agartala,
26. Notice Board of the Court-house; and
27. Order File.


03.06.2020
REGISTRAR (JUDICIAL)